

(2018) 04 MAD CK 0314

Madras High Court

Case No: Criminal Original Petition No. 12548 Of 2018, Criminal Miscellaneous Petition Nos.
6728, 6729 Of 2018

P.Varatharajan &
Others

APPELLANT

Vs

State of Tamil Nadu &
Others

RESPONDENT

Date of Decision: April 27, 2018

Acts Referred:

- Code Of Criminal Procedure, 1973 - Section 229A, 251, 313, 317

Hon'ble Judges: P.N. Prakash, J

Bench: Single Bench

Advocate: A. Varun, C. Raghavan

Judgement